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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1555/12	TP 116/16	Hearing	397/ 398	Ronald Vuillemin Vs Toradex Solutions Pvt. Ltd., & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

LIANGEH PRASAD B.S.

Petitiony

Counsel for petitioner is present. No representation for respondents. Counsel for petitioner requested time. This mater is related to the year 2012. This is a old case. Petitioner counsel is directed to submit arguments on the next hearing date and no adjournment will be given.

List it on 24.10.2017.

MEMBER (J)

MEMBER (T)